

**C. P. No.684 of 2013**

**IN THE HIGH COURT AT CALCUTTA  
ORIGINAL JURISDICTION**

In the matter of : Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act,

And

In the matter of: **BHOOMI MINERALS LIMITED** , a company incorporated under the Companies Act 1956, having its registered office at Haryana Niwas, 40B, Vivekananda Road, Jorasanko, Kolkata-700007, within the aforesaid jurisdiction.

And

In the Matter of:

**SUBLEWEIGH ELECTRIC (INDIA) PRIVATE LIMITED**, a company incorporated under the Companies Act, 1956, having its office at Berabari, Sikher Bagan, Sir Ramesh Mitra Road, P.O. Rajarhat, Gopalpur, P.S. Airport, Kolkata-700136 outside the aforesaid jurisdiction.

..... Petitioning Creditor

Notification to the Official Liquidator of winding up order.

**To  
The Official Liquidator,  
High Court, Calcutta,  
9, Old Post Office Street,  
Calcutta.**

Order pronounced on 03.07.2017 by the Hon'ble Justice I.P. Mukerji for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **BHOOMI MINERALS LIMITED**
2. Registered office of the Company : Haryana Niwas, 40B, Vivekananda Road, Jorasanko, Kolkata-700007.
3. Petitioner's Advocate : ARINDAM MAITRA, ADVOCATE  
10, OLD POST OFFICE STREET,  
GROUND FLOOR,  
Room No.8 & 9, Right Block,  
KOLKATA : 700001.
4. Date of presentation of the petition: 07.10.2015.

Dated this 13<sup>th</sup> December, 2017.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioning Creditor

Notification to the Registrar of Companies of winding up order.

**To**  
**The Registrar of Companies,**  
**West Bengal, Nizam Palace, II MSO Building,**  
**234/4, Acharya J. C. Bose Road,**  
**Calcutta – 700 020.**

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